

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1455
ANSWERED ON:21.07.2014
DISCLOSURE OF FOREIGN ASSETS
Mullappally Shri Ramachandran

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to introduce any law for citizens providing for mandatory disclosure of their assets and liabilities held by them abroad;
- (b) if so, the details thereof;
- (c) whether any representations have been received by the Government in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the proposed legislation is likely to be introduced?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (e): The information is being collected and will be laid on the Table of the House.